

(c) the special efforts that were made to stop smuggling at the above-mentioned places?]

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री
(श्री जवाहरलाल नेहरू) : (क) से (ग)
राज्य सरकारी और सम्बद्ध मंत्रालयों से
सूचना इकट्ठा की जा रही है और बाद में
सदन की मेज पर रख दी जाएगी।

THE PRIME MINISTER AND MINISTER
OF EXTERNAL AFFAIRS (SHRI
JAWAHARLAL NEHRU): (a) to (c) Information is
being collected from the State Governments
and the Ministries concerned and will be
placed on the Table of the House on a later
date.]

SETTING UP OF A SECOND STATE TRADING CORPORATION

•38. SHRI A. M. TARIQ: Will the "Minister
of COMMERCE AND INDUSTRY be pleased to
state:

(a) whether it is a fact that there is -a
proposal under Government's consideration to
set up another State Trading Corporation; and

(b) if so, the details of the proposal?

THE MINISTER OF -INTERNATIONAL
TRADE IN THE MINISTRY OF COMMERCE
AND INDUSTRY (SHRI MANUBHAI SHAH): (a)
and (b) The matter is under examination.

THREATS BY AZAD KASHMIR GOVERN- MENT OVER KASHMIR

39. SHRI A. M. TARIQ: Will the PRIME
MINISTER be pleased to state:

(a) whether Government's attention has
been drawn to recent threats .of the so-called
Azad Kashmir Government to the effect that
they would

t [G English translation.

march over Kashmir with their armed
volunteers in the near future;

(b) if so, whether Government have taken
up this matter with the Government of
Pakistan; and

(c) if the answer to part (b) above be in
the affirmative, what is the result thereof?

THE PRIME MINISTER AND MINISTER
OF EXTERNAL AFFAIRS (SHRI
JAWAHARLAL NEHRU): (a) Yes, Sir.

(b) Open hostile declarations of this type
are not an appropriate subject 'for protests.

(c) Does not arise.

NEW COLONIES FOR GOVERNMENT EM- PLOYEES

40. SHRI A. M. TARIQ: Will the Minister
of WORKS, HOUSING AND SUPPLY be pleased
to state:

(a) whether it is a fact that some of the
new colonies, which Government have built
in the past few years for their employees in
Delhi are situated at a distance of ten to eleven
miles from the Secretariat buildings;

(b) whether it is also a fact that these
colonies do not have any proper markets,
clubs, recreation centres, reading rooms,
schools and play grounds; and

(c) if so, whether Government is taking
any action in this matter?

THE MINISTER OF WORKS, HOUSING
AND SUPPLY (SHRI MEHR CHAND KHANNA):
(a) No.

(b) and (c) Markets, Samaj Sadans
(Community Centres), Schools, play grounds
etc, have been provided in the Government
colonies, except in a few cases where, for
certain reasons, one or other of these facilities
could not be provided in advance. To the ex-

tent possible, steps are being taken to provide the remaining facilities as early as possible. There are also a few colonies where these facilities have not been provided because they exist in the nearby colonies.

ROTARY PRINTING PRESSES IN J. & K. STATE

41. SHRI A. M. TARIQ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have granted licences for import of rotary printing machines for setting-up printing presses in the State of Jammu and Kashmir; and

(b) if so, what is the number and value of such licences given year-wise during the period 1959-60 to 1961-62?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) The information is being collected and will be laid on the Table of the House.

अमृतसर में निष्क्रान्त संपत्तियों का कब्जा

४२. श्री विमलकुमार मन्नालालजी: चौरङ्गिया : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) अमृतसर में किन किन व्यक्तियों ने विभिन्न निष्क्रान्त संपत्तियों के लिये रुपया तो जमा करा दिया है किन्तु उन्हें उन संपत्तियों का कब्जा या खरीदना नहीं दिया गया है ;

(ख) प्रत्येक मामले में कितना धन जमा कराया गया था ;

(ग) उपरोक्त भाग (क) में उल्लिखित लोगों को इन संपत्तियों का कब्जा न देने का क्या कारण है ; और

(घ) उन्हें उनका कब्जा कब दे दिया जायेगा ?

POSSESSION OF EVACUEE PROPERTIES IN AMRITSAR

42. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the names of persons who deposited money for various evacuee properties in Amritsar but have been given neither possession nor purchase-deeds for those properties;

(b) what amount was deposited in each case;

(c) what is the reason for not giving possession of those properties to the persons

निर्माण, आवास और संभरण मंत्री (श्री मेहर चन्द खन्ना) : (क) और (ख) नीलामी में लेने वाले प्रत्येक खरीदार के नाम तथा धनराशि जो उन्होंने जमा करायी ऐसी-ऐक विवरण सभा पटल पर रख दिया गया है ।

(ग) नीलामी में लेने वाले खरीदारों को इस कारण वास्तविक कब्जा नहीं दिया गया था क्योंकि वे जायदादों नीलामी के समय खाली नहीं थीं । तथापि प्रलक्षित कब्जा (कन्स्ट्रक्टिव पोजेशन) दिया जा रहा है ।

(घ) प्रश्न नहीं उठता ।

† [] English translation, referred to in part (a) above; and

(d) by when they are likely to be given possession thereof?!